

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.07.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP/2/241/AMR/2024	IA(Companies Act)/18/2024	U/s. 242 (2) of Companies Act, 2013	Smt. Lakshmi Sujatha Thummala vs. Kanchipuram Murugan Silks Pvt Ltd & 4 Ors.
	IA(Companies Act)/19/2024	U/s. 242 (2) (4) of Companies Act, 2013 R/w. Rule 11 of NCLT Rules	Smt. Lakshmi Sujatha Thummala vs. Kanchipuram Murugan Silks Pvt Ltd & 4 Ors.

ORDER

IA (Companies Act)/18/2024& IA (Companies Act)/19/2024:

Present: Dr. S. V. Ramakrishna, Ld. Counsel for the Applicant.

Ld. Counsel for the Applicant shall issue notice to the Respondents by informing the next date of hearing and file a memo of compliance within 7 days from today. For filing proof of service, list the matter on 08.10.2024.



**SANJAY PURI
MEMBER (TECHNICAL)**



**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**